

CIVIL JUDGE JR DN NANDURA
IN THE COURT OF : Shri Manohar B. Asija
Civil Judge Jr.Dn. J.M.F.C. Nandura
Return Report From: 01-06-2020 To:30-06-2020

S.No.	Particulars	Opening	Receipt		Disposal			Closing Balance	Interlocutory Disposed	Total Weightage
			Institution	Transfer	Contested	Uncontested	Transfer			
1	Cri.M.A.									
	U/sec. 97 Cr.P.C.	4	0	0	0	0	0	4	0	0
	U/sec. 125 Cr.P.C.	22	0	0	0	0	0	22	0	0
	U/sec. 451 Cr.P.C.	2	23	0	23	1	0	1	0	0
	Other	311	18	0	40	0	0	289	0	0
	U/sec. 125_3 Cr.P.C.	24	0	0	1	0	0	23	0	0
	U/sec. 457 Cr.P.C.	2	0	0	0	0	0	2	0	0
2	R.C.S.	220	2	0	0	0	0	222	0	0
3	R.C.C.									
	Other Regular	132	0	0	0	0	0	132	0	0
	Attrocity against women	39	0	0	0	0	0	39	0	0
	Regular IPC	501	13	0	5	0	0	509	0	0
	Other	6	0	0	0	0	0	6	0	0
4	S.C.C.									
	Bombay Prohibition Act	473	0	0	0	0	0	473	0	0
	Other	2	0	0	0	0	0	2	0	0
	Summary IPC	266	3	0	0	1	0	268	0	0
	U/Sec. 138 N. I. Act	251	16	0	0	0	0	267	0	0
	Other Summary	170	8	0	0	6	0	172	0	0
5	Reg Dkst	35	1	0	0	0	0	36	0	0
6	M.J.Cases	79	5	0	18	0	0	66	0	2.6
7	Succession	7	1	0	2	0	0	6	0	0.3
8	PWDVA Appln.									
	Appln. U/sec. 12	84	0	0	0	0	0	84	0	0

9	PWDVA Execution	10	0	0	0	0	0	10	0	0
	Total	2640	90	0	89	8	0	2633	0	2.9

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Total No. of Days:	30
Total Holidays:	6
Total Leave:	0
Not Presided:	0
Total Working Days:	24
Units:	2.9
Units lost on Absence:	0
Units gained as Incharge:	0
Total Units:	2.9

Note: Fields shown in () are Restored cases

Weight for Administrative work,if any :

Extra Weightage for judicial work done in additional charge of other courts:

Total weightage for administrative and judicial working:

Total working days during the period:

No. of days when judge was on leave or otherwise absent from judicial work: Effective working days :

Net performance during the period: _____ % Remark: